

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/37675/2024 ARBP/74/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// (//
2	D-ARBP/37677/2024 ARBP/75/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// (//
3	D-ARBP/37683/2024 ARBP/76/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// (//
4	D-ARBP/37105/2024 ARBP/77/2024	KALYAN SUNDER CHHOTOROY VS BALAJI RESIDENTS WELFARE SOCIETY, BBSR	RAJJEET ROY VS	// (//
5	D-BLAPL/26415/2024 BLAPL/8964/2024	SOUMYA RAJAN PALAI @ RAJA @ SOUMYA RANJAN PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /561 /2024 J.M.F.C,TANGI(Khordha) GR/0000524/2024
6	D-BLAPL/26418/2024 BLAPL/8965/2024	SANAPUA @ RAHUL NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /632 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001178/2024
7	D-BLAPL/26500/2024 BLAPL/8966/2024	RAVI SHANKAR DAS @ RAVI SANKAR DAS VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SPECIAL CRIME UNIT /3 /2024 3RD ADJ BHUBANESWAR(Khordha) TR/0000068/2024
8	D-BLAPL/26474/2024 BLAPL/8967/2024	CHIKU @ CHIRANJIBI JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BALIANTA P.S. /365 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001449/2024
9	D-BLAPL/26268/2024 BLAPL/8968/2024	KARTIKA KISAN VS STATE OF ODISHA	ASHISH RANJAN SAMAL VS	KULABIRA /155 /2020 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000036/2021
10	D-BLAPL/26476/2024 BLAPL/8969/2024	B.MOTHI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	Maitri Vihar PS /313 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001274/2024
11	D-BLAPL/26227/2024 BLAPL/8970/2024	SUKADEV SUN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BAREIPALI /172 /2023 A.D.J.,SAMBALPUR(Sambalpur) ST/0000061/2024

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12	D-BLAPL/26523/2024 BLAPL/8971/2024	RASIKANTA DIGAL @ RATIKANTA DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /182 /2020 ADDL. SESSION JUDGE,BALLIGUDA(Ka ST/0000047/2021
13	D-BLAPL/26330/2024 BLAPL/8972/2024	BASANTA MAJHI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CHHENDIPADA /56 /2013 SPL.JUDGE,ANGUL(Anugul) Spl/0000032/2013
14	D-BLAPL/25962/2024 BLAPL/8973/2024	DEBDAS MANDAL @ DEBA MANDAL VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PARADEEP MODEL /95 /2024 ADDL SESSIONS JUDGE, KUJANG(Jagat CT/0000075/2024
15	D-BLAPL/26304/2024 BLAPL/8974/2024	RANJIT BAGH VS STATE OF ODISHA	SHYAM MANOHAR VS	DAMANJODI /89 /2020 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000060/2020
16	D-BLAPL/25573/2024 BLAPL/8975/2024	MOJESH GAMANGO VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /29 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000021/2023
17	D-BLAPL/25613/2024 BLAPL/8976/2024	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	NUAGAON /71 /2024 DISTRICT AND SESSIONS JUDGE,NAYA ST/0000202/2024
18	D-BLAPL/25527/2024 BLAPL/8977/2024	NIKIL KUMAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	MOHANA /120 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000035/2020
19	D-BLAPL/25779/2024 BLAPL/8978/2024	SUNIL MAJHI VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 DISTRICT & SESSIONS JUDGE,BERHAM 2(A)CC/0000040/2024
20	D-BLAPL/23211/2024 BLAPL/8979/2024	BALESWAR@BALE MAJHI VS STATE OF ODISHA	SWARAJ PATEL VS	BARGAON /141 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000566/2024
21	D-BLAPL/25492/2024 BLAPL/8980/2024	GUNANIDHI BINDHANI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000201/2024
22	D-BLAPL/25867/2024 BLAPL/8981/2024	RABI NARAYAN MAHANKUDA VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (ASKA) /389 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000062/2024
23	D-BLAPL/25943/2024	ABHI @ ABHILASH POLAI	MANAS KUMAR CHAND	BAIDYANATHPUR /240 /2024

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	BLAPL/8982/2024	VS STATE OF ODISHA	VS	SPL. JUDGE(POCSO), BERHAMPUR(Ganjam)
24	D-BLAPL/24566/2024 BLAPL/8983/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	Spl/0000070/2024 MALKANGIRI /381 /2024 S.D.J.M.,MALKANGIRI(Malkangiri)
25	D-BLAPL/24529/2024 BLAPL/8984/2024	DEBABRATA SINHA VS STATE OF ODISHA	ATUL KUMAR MOHANTY VS	GR/0000473/2024 BALIAPAL /82 /2013 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR
26	D-BLAPL/24523/2024 BLAPL/8985/2024	AMINA BIBI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	TR/0000003/2023 JALESWAR /276 /2021 A.D.J.,BALASORE(Baleshwar)
27	D-BLAPL/25528/2024 BLAPL/8986/2024	RAMENDU CHATTOPADHYAY VS UNION OF INDIA (CBI)	UTTAM KUMAR GHOSH VS	Spl/0000210/2021 BALIAPAL /85 /2013 SPL.CJM (CBI),BHUBANESWAR(Khordha)
28	D-BLAPL/26328/2024 BLAPL/8987/2024	MANA GOUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	Spe/0000005/2014 BOIPARIGUDA /158 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPURE(Ko)
29	D-BLAPL/26257/2024 BLAPL/8988/2024	SANGRAM GOUDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	GR/0000831/2023 BHANJANAGAR /561 /2024 A.D.J.,BHANJANAGAR(Ganjam)
30	D-BLAPL/26512/2024 BLAPL/8989/2024	BISWAJIT MOHANTY VS STATE OF ODISHA	GURUPRASAD BEHERA VS	ST/0000163/2024 JALESWAR /416 /2024 J.M.F.C.,JALESWAR(Baleshwar)
31	D-BLAPL/26552/2024 BLAPL/8990/2024	KHIROJ BHAKTA VS STATE OF ODISHA	ARIJEET MISHRA VS	CT/0000515/2024 JEYPURE SADAR /191 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPURE(Ko)
32	D-BLAPL/26529/2024 BLAPL/8991/2024	ABHINAV SINGH VS STATE OF ODISHA	SATYA RANJAN PATI VS	GR/0000690/2024 INFOCITY PS /390 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha)
33	D-BLAPL/26551/2024 BLAPL/8992/2024	GHANSHYAM DAS @ PRAKASH KUMAR SAHU @ SANTOSH KUMAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CT/0001448/2024 JEYPURE TOWN /33 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPURE(Ko)
34	D-BLAPL/26570/2024 BLAPL/8993/2024	RAMA KOPE VS STATE OF ODISHA	ASIT KUMAR JENA VS	GR/0000158/2024 MALKANGIRI /488 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri)

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35	D-BLAPL/26579/2024 BLAPL/8994/2024	STATE OF ODISHA JYOTI PRAKASH MALIK VS	GOPINATH MISHRA VS	Spl/0000187/2023 MATHILI /155 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
36	D-BLAPL/25731/2024 BLAPL/8995/2024	STATE OF ODISHA SONALI @ SURABHI NAIK VS	TUKUNA KUMAR MISHRA VS	Spl/0000115/2024 TIKIRI /120 /2024 J.M.F.C.,KASHIPUR(Rayagada)
37	D-BLAPL/26666/2024 BLAPL/8996/2024	STATE OF ODISHA KISHORE @ KISHOR KUMAR MOHAPATRA VS	SUSANTA KUMAR BARAL VS	GR/0000381/2024 ATHGARH /115 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)
38	D-BLAPL/24705/2024 BLAPL/8997/2024	STATE OF ODISHA KAMAL BHATRA VS	TUKUNA KUMAR MISHRA VS	CT/0000279/2024 UMERKOTE /114 /2024 ADJ,UMERKOTE(Nabarangapur)
39	D-BLAPL/26645/2024 BLAPL/8998/2024	STATE OF ODISHA PURNANANDA @ PURNANDA NAYAK VS	SUBHENDU KUMAR NAYAK VS	CT/0000030/2024 MAHILA P.S.(BBSR) /159 /2023 S.D.J.M.,BHUBANESWAR(Khordha)
40	D-BLAPL/24847/2024 BLAPL/8999/2024	STATE OF ODISHA SANJEEB KUMAR NATH VS	PRANAB KUMAR SAMANTRAY VS	CT/0001602/2023 RAMACHANDRAPUR /291 /2024 NYAYADHIKARI,GHASIPURA(Kendujhar)
41	D-BLAPL/26637/2024 BLAPL/9000/2024	STATE OF ODISHA RAJESH MOHANTA VS	BHABANI SHANKAR DASPARIDA VS	GR/0000587/2024 BARIPADA SADAR /132 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Nabarangapur)
42	D-BLAPL/26429/2024 BLAPL/9001/2024	STATE OF ODISHA BALIA @ BALARAM MALIK VS	JAYANTA KUMAR MAJHI VS	CT/0000748/2024 KHANTAPADA /158 /2024 J.M.F.C. BALASORE(RURAL)(Balেশwar)
43	D-BLAPL/26626/2024 BLAPL/9002/2024	STATE OF ODISHA SARAT KUMAR MAHALIK VS	VIVEKANANDA JENA VS	CT/0000487/2024 / /0 SPL.JUDGE,BALASORE(Balেশwar)
44	D-BLAPL/26486/2024 BLAPL/9003/2024	STATE OF ODISHA SRICHARAN MINZ VS	GYANENDRA CHANDRA SWAIN VS	Spl/0000194/2024 RAJGANGPUR /303 /2022 A.D.J.,SUNDARGARH(Sundargarh)
45	D-BLAPL/26600/2024 BLAPL/9004/2024	STATE OF ODISHA SUMIT BAIDYA VS	HIMANSHU BHUSAN DASH VS	Spl/0000130/2022 RAYAGADA G.R.P. /38 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada)
		STATE OF ODISHA		TR/0000028/2024

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46	D-BLAPL/26716/2024 BLAPL/9005/2024	ANIL KUMAR DAS VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLAGARH P.S. /167 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000556/2024
47	D-BLAPL/24695/2024 BLAPL/9006/2024	GILTY KALU@SUBASH MOHANTY VS STATE OF ODISHA	SARAT KUMAR RAYAGURU VS	KUMBHARAPARA /177 /2023 S.D.J.M.,PURI(Puri) GR/0000629/2023
48	D-BLAPL/26498/2024 BLAPL/9007/2024	BAHAN BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	PIPLI /175 /2017 2ND A.D.J.,PURI(Puri) ST/0000009/2018
49	D-BLAPL/26596/2024 BLAPL/9008/2024	RAKESH BEHERA VS STATE OF ODISHA	SATYA RANJAN PATI VS	INFOCITY PS /390 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001448/2024
50	D-BLAPL/26499/2024 BLAPL/9009/2024	RAMAKANTA BEHERA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	BADSAHI /111 /2021 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000067/2021
51	D-BLAPL/26572/2024 BLAPL/9010/2024	SK. MINAJUDDIN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	JALESWAR /91 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000047/2024
52	D-CMAPL/38094/2024 CMAPL/272/2024	JOGESWAR SATNAMI VS TULSA BAI	ADV. VS	// () //
53	D-CMAPL/36656/2024 CMAPL/273/2024	RASANANDA CHOUDHURY VS AMBIKA PATEL	ADV. VS	// () //
54	D-CMP/35507/2024 CMP/981/2024	SK JAMU VS ANUWAR KALIM BIBI	SAI PRASAD MALLICK VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) EC/0000023/1990
55	D-CMP/37738/2024 CMP/982/2024	CHANDAN FULANTAN VS RAJESH DAS	BASUDEV PUJARI VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0000266/2015
56	D-CMP/37805/2024 CMP/983/2024	ARATA NAYAK@ARTATRAN NAYAK VS TIKINA NAIK	MANOJ KUMAR MOHANTY (2) VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000937/2020
57	D-CMP/37830/2024	MANU JANI	DWARIKA PRASAD MOHANTY	//

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	CMP/984/2024	VS CHANDRA JANI	VS	CIVIL JUDGE (SD),DHARAMGARH(Kala CS/0000081/2021
58	D-CMP/36993/2024 CMP/985/2024	GAUTAM KUNAR VS PURNA CHANDRA KUNAR	SOUBHAGYA KUMAR DASH VS	// CIVIL JUDGE(JD),ANANDPUR(Kendujhar CS/0000036/2021
59	D-CMP/38206/2024 CMP/986/2024	SURESH MEHER VS RANGADHAR MEHER	BUDHIRAM DAS VS	// CIVIL JUDGE (SR.DIV) BIRMAHARAJPU CS/0000084/2023
60	D-CONTC/37248/2024 CONTC/6520/2024	NIRUPAMA MISHRA VS SATYABRATA SAHU, IAS	ADV. VS	// () //
61	D-CONTC/37577/2024 CONTC/6521/2024	UJALA CHANDRA MALLICK VS LINGARAJ PANDA, IAS	ADV. VS	// () //
62	D-CONTC/37578/2024 CONTC/6522/2024	BHARAT KUMAR SAHOO VS JAYASHREE SATPATHY, BEO, AUL	ADV. VS	// () //
63	D-CONTC/37585/2024 CONTC/6523/2024	ROSHAN KUMAR MEHER VS ANYA DAS, COLLECTOR AND D.M,SUBARNAPUR	SOUMIK SPANDAN TRIPATHY VS	// () //
64	D-CONTC/37798/2024 CONTC/6524/2024	SUDHIR RANJAN MISHRA VS RANJIT DAS, ORS	SIDDHARTHA PRASAD MISHRA VS	// () //
65	D-CONTC/37804/2024 CONTC/6525/2024	NARAYAN PRADHAN VS ASWATHY S., IAS	ADV. VS	// () //
66	D-CONTC/37824/2024 CONTC/6526/2024	BAJINA BEHARI BEHERA VS ASHISH THAKUR, IAS	ADV. VS	// () //
67	D-CONTC/37864/2024 CONTC/6527/2024	SHAKTI SANKAR BEHERA VS KUKUMINA DAS, OAS(S)	ADV. VS	// () //
68	D-CONTC/37867/2024 CONTC/6528/2024	RAJESH KUMAR PUTY VS	ADV. VS	// ()

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69	D-CONTC/37820/2024 CONTC/6529/2024	ANU GARG, IAS JAIMINI NAYAK VS	ADV. VS	// // ()
70	D-CONTC/37818/2024 CONTC/6530/2024	ASWATHY S., IAS BENUDHAR ROUL VS	ADV. VS	// // ()
71	D-CONTC/37807/2024 CONTC/6531/2024	ASWATHY S., IAS JAYASEN BEHERA VS	ADV. VS	// // ()
72	D-CONTC/37811/2024 CONTC/6532/2024	ASWATHY S., IAS SRIDHAR ACHARYA VS	ADV. VS	// // ()
73	D-CONTC/37597/2024 CONTC/6533/2024	ASWATHY S., IAS GITA MOHANTY VS	ADV. VS	// // ()
74	D-CONTC/37962/2024 CONTC/6534/2024	JYOTIRMAYA NAYAK, OFS DOLLY SINGH VS	ADV. VS	// // ()
75	D-CONTC/37963/2024 CONTC/6535/2024	BALIRAM BONDAR, IAS SUSANTA DASH VS	ADV. VS	// // ()
76	D-CONTC/37964/2024 CONTC/6536/2024	BALIRAM BONDAR, IAS RESHAMA ROUT VS	ADV. VS	// // ()
77	D-CONTC/34959/2024 CONTC/6537/2024	BALIRAM BONDAR, IAS DEBASHIS MAHALA VS	ADV. VS	// // ()
78	D-CONTC/33587/2024 CONTC/6538/2024	PRASANTA MISHRA ASHOK KUMAR PANDA VS	ADV. VS	// // ()
79	D-CONTC/36298/2024 CONTC/6539/2024	MAJOR OM PRAKASH, SENIOR RECORD OFFICER, EME RECORDS DEBAPRASAD SAMAL VS DHARANIDHAR NANDA I/C, DIRECTOR, HIGHER EDU.	NRUSINGH CH. ROUT VS	// // () //

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80	D-CONTC/38288/2024 CONTC/6540/2024	DR.BHAKTI BHUSAN PATI VS ASWATHY S., IAS	ADHIRAJ MOHANTY VS	// () //
81	D-CRLA/24514/2024 CRLA/854/2024	SABIR VS STATE OF ODISHA	BISWA RANJAN DAS VS	//0 3RD ADDL.SESSION JUDGE CUM SPL.J 2(A)CC/0000016/2022
82	D-CRLA/25793/2024 CRLA/855/2024	DILIP@DILIP KUMAR NAIK VS STATE OF ODISHA	BASUDEV MISHRA VS	NAYAGARH SADAR /115 /2021 DISTRICT AND SESSIONS JUDGE,NAYA ST/0000194/2021
83	D-CRLA/25802/2024 CRLA/856/2024	JAULI APPEYA VS STATE OF ODISHA	ASHOK DAS VS	GOPALPUR /128 /2018 3RD ADDL.SESSION JUDGE CUM SPL.J ST/0000033/2019
84	D-CRLMA/24972/2024 CRLMA/158/2024	SABHYARANI ROUT VS MADAN MOHAN JENA	SANKET KANUNGO VS	//0 JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000008/2019
85	D-CRLMA/25401/2024 CRLMA/159/2024	FR ROSHAN PRADEEP XESS VS STATE OF ODISHA	ABHAS MOHANTY VS	KUTRA /2 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000003/2024
86	D-CRLMA/26629/2024 CRLMA/160/2024	JAGABANDHU MAHARANA @JAGA VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	ODAGAON /124 /2019 () //
87	D-CRLMC/26548/2024 CRLMC/3360/2024	BALAKRUSHNA NAYAK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KABISURYANAGAR /86 /2008 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000166/2008
88	D-CRLMC/26108/2024 CRLMC/3361/2024	RUNU DALEI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	MOTANGA /111 /2020 C.J (S.D) (W)-ASJ, DHENKANAL(Dhenkar CT/0000108/2022
89	D-CRLMC/26259/2024 CRLMC/3362/2024	SRINIBASA MALLA VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP LOCK /559 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000015/2024
90	D-CRLMC/22921/2024 CRLMC/3363/2024	ARJAB KUMAR JENA@ARJAB JENA VS UTSA PATTANAIAK	BISWAJIT PASAYAT VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) CMC/0000153/2019
91	D-CRLMC/26313/2024	SANTOSH KUMAR BEHERA	JYOTIRMAYA SAHOO	ASKA /123 /2007

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	CRLMC/3364/2024	VS STATE OF ODISHA	VS	ASST. SESSIONS JUDGE, ASKA , GANJA ST/000034/2014
92	D-CRLMC/26342/2024 CRLMC/3365/2024	BIPIN BIHARI DAS VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	MAHILA (BERHAMPUR) /75 /2019 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001392/2019
93	D-CRLMC/26144/2024 CRLMC/3366/2024	BILU NAYAK @ NAIK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIR FIELD P.S. /192 /2015 ASST.SESSIONS JUDGE,STC,BHUBANES CT/0000248/2016
94	D-CRLMC/25915/2024 CRLMC/3367/2024	MANASI JENA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/000058/2022
95	D-CRLMC/23656/2024 CRLMC/3368/2024	BINAYAK MOHAPATRA VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	MAHILA P.S. BUXIBAZAR /47 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000180/2024
96	D-CRLMC/23776/2024 CRLMC/3369/2024	KRUSHNA CHANDRA PANDEY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GAISILET /112 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0000684/2024
97	D-CRLMC/24763/2024 CRLMC/3370/2024	DR. MINARANI BHUYAN VS STATE OF ODISHA	MANORANJAN KHATUA VS	MARSHAGHAI /187 /2021 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000890/2021
98	D-CRLMC/25816/2024 CRLMC/3371/2024	BOO @ SUCHANDRA PANIKA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANTABANJI /120 /2005 J.M.F.C.,KANTABANJI(Balangir) GR/0000297/2005
99	D-CRLMC/25810/2024 CRLMC/3372/2024	SAMIR KUMAR BEHERA@BADAL@BADAL KUMAR VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PS ARAKHAKUDA /16 /2024 GRAM NYAYALAYA AT BRAHMAGIRI GR/0000122/2024
100	D-CRLMC/26230/2024 CRLMC/3373/2024	SARATA KUMAR NAYAK @ SARAT KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /167 /2016 JMFC, POLSARA(Ganjam) GR/0000455/2016
101	D-CRLMC/26196/2024 CRLMC/3374/2024	DHURBA PRADHAN @ DHRUBA KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /190 /2020 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000206/2023
102	D-CRLMC/25972/2024 CRLMC/3375/2024	M/S SUSTAINABLE OUTREACH AND UNIVERSAL LEADERSHIP LTD., (SOUL), BBSR VS	GOUTAM KUMAR ACHARYA VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha)

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103	D-CRLMC/26426/2024 CRLMC/3376/2024	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY (KIIT), BBSR RABISANKAR SIKDAR VS STATE OF ODISHA	BHOLANATH SAHA VS	ICC/0006131/2024 / /0 DISTRICT AND SESSIONS JUDGE,MALAK
104	D-CRLMC/26526/2024 CRLMC/3377/2024	BIPIN BIHARI DASH VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	CRREV/0000006/2024 CUTTACK VIGILANCE /17 /2020 SPECIAL JUDGE(VIGILANCE),DHENKA
105	D-CRLMC/26382/2024 CRLMC/3378/2024	ALEKHA SAHOO VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	TR/0000005/2023 JENAPUR /186 /2021 SPL.JUDGE,JAJPUR(Jajapur)
106	D-CRLMC/24898/2024 CRLMC/3379/2024	KHAGENDRA GHADIA VS STATE OF ODISHA	SAYANTAN PANDA VS	Spl/0000067/2021 BASUDEVPUR /552 /2024 J.M.F.C.,BASUDEVPUR(Bhadrak)
107	D-CRLMC/25473/2024 CRLMC/3380/2024	SARALA DEI VS STATE OF ODISHA	PANCHANAN SAHOO VS	GR/0000864/2024 CUTTACK VIGILANCE /24 /2021 SPL.JUDGE (VIG),CUTTACK(Cuttack)
108	D-CRLMC/26419/2024 CRLMC/3381/2024	SARAJU@SAROJ NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TR/0000258/2022 COLLIERY /32 /2000 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar)
109	D-CRLMP/25944/2024 CRLMP/1254/2024	SMRUTI RANJAN ROUTRAY VS PINURANI SWAIN	SUDEEP KUMAR SARANGI VS	GR/0000083/2000 / /0 () //
110	D-CRLMP/25169/2024 CRLMP/1255/2024	ASHOK KUMAR AGRAWAL VS STATE OF ODISHA	PITAMBAR JENA VS	PAHALA /244 /2023 () //
111	D-CRLMP/26056/2024 CRLMP/1256/2024	D.PRASANT KUMAR VS SUNANDA PATRO	SIDHARTH PRASAD DAS VS	BERHAMPUR TOWN /162 /2021 () //
112	D-CRLMP/25658/2024 CRLMP/1257/2024	HIMANSHU PATEL VS STATE OF ODISHA	BHOJARAJ SETH VS	SUNDARGARH TOWN /168 /2024 () //
113	D-CRLMP/21251/2024 CRLMP/1258/2024	SK.MAJID VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //

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114	D-CRLREV/25950/2024 CRLREV/469/2024	SASMITA BEHERA VS STATE OF ODISHA(VIG.)	ASHOK DAS VS	CUTTACK VIGILANCE /35 /2014 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/000030/2017
115	D-CRLREV/26132/2024 CRLREV/470/2024	BIRAKISHORE PADHI VS STATE OF ODISHA	PRATIK NAYAK VS	//0 3RD ADDL DISTRICT JUDGE, BALASOR CRA/000089/2023
116	D-CRLREV/25253/2024 CRLREV/471/2024	DIPAK KUMAR DALAI VS KULAMANI MOHAPATRA	RASHMIKANTA MAHALIK VS	//0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/000040/2023
117	D-CRLREV/25953/2024 CRLREV/472/2024	K. VENUGOPAL@K.VENUGOPAL RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /99 /2021 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000591/2021
118	D-FAO/38062/2024 FAO/415/2024	SASTIRANI BALESHWAR VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000111/2023
119	D-FAO/38098/2024 FAO/416/2024	SUDASHNA PATRA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000014/2024
120	D-MACA/38077/2024 MACA/890/2024	GIRIJA SANKAR PATI VS BHAGYADHARA DALAI	PRADEEP KUMAR MISHRA VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000500/2020
121	D-MACA/37271/2024 MACA/891/2024	BRANCH MANAGER HDFC GENERAL INSURANCE COMPANY LTD. VS SAMIR KUMAR GODNAIK	GIRIJA PRASAD DUTTA VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000220/2019
122	D-MACA/36916/2024 MACA/892/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,BBSR VS SANDHYA SAGARIKA MOHAPATRA	ANUPAM DASH VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara Mac/0000051/2021
123	D-MACA/37044/2024 MACA/893/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., BBSR VS JAMBUBATI MEHER	ANUPAM DASH VS	// III MACT,DHARAMGARH(Kalahandi) Mac/0000066/2022
124	D-MACA/37085/2024 MACA/894/2024	ORIENTAL INSURANCE CO.LTD.,KHURDA VS SURESH CHANDRA NAIK	PRATIVA MISHRA VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000044/2024
125	D-MACA/34398/2024	M/S SRIRAM GENERAL INSURANCE CO.LTD., RAJASTHAN	ANUPAM DASH	//

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	MACA/895/2024	VS ISWAR CHANDRA PRADHAN	VS	II MACT (SD),BERHAMPUR(Ganjam) Mac/0000005/2020
126	D-MATA/37699/2024 MATA/324/2024	HRUDAYARANJAN BEHERA VS BHABASMITA JENA	PRASANTA KUMAR SATAPATHY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000041/2022
127	D-MATA/34841/2024 MATA/325/2024	SABITRI PANDA VS TRILOCHAN PANDA	SATRUGHANA DASH(A) VS	// JUDGE FAMILY COURT,BALASORE(Balasore) CP/0000031/2014
128	D-RPFAM/35153/2024 RPFAM/251/2024	PRIYADARSHINI PATTANAYAK VS SRIKANTA MOHANTY	PRATAP CHANDRA MISHRA VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000109/2022
129	D-RPFAM/37593/2024 RPFAM/252/2024	AKHILESH PANIGRAHI VS BAIJAYANTI MOHAPATRA	NIRANJAN LENKA VS	// JUDGE FAMILY COURT,KHURDA(Khorda) Crp/0000093/2023
130	D-RPFAM/37515/2024 RPFAM/253/2024	SAROJ KUMAR NAYAK VS MAYABATI PRADHAN	BASUDEV PUJARI VS	// JUDGE,FAMILY COURT,PHULBANI(Kanungo) Crp/0000028/2024
131	D-RSA/38037/2024 RSA/314/2024	PRAFULLA KUMAR SAHOO VS PRAMILA SAHOO	BIBEKANANDA BHUYAN VS	// A.D.J. SALIPUR(Cuttack) RFA/0000014/2023
132	D-RSA/33161/2024 RSA/315/2024	RABINDRA NATH MISHRA VS PABITRA MOHAN TRIPATHY	BIDYADHAR PRADHAN VS	// ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) RFA/0000001/2020
133	D-RSA/38118/2024 RSA/316/2024	RANJIT KUMAR BHAGAT VS BALKRISHNA MISHRA	SUBHADUTTA ROUSTRAY VS	// DISTRICT AND SESSIONS JUDGE,JHARSUGUDA RFA/0000027/2022
134	D-RSA/38168/2024 RSA/317/2024	SHAILABALA MISHRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// A.D.J.,DHENKANAL(Dhenkanal) RFA/0000074/2021
135	D-RSA/33242/2024 RSA/318/2024	BIDUPRAVA RATH VS THE BRANCH MANAGER THE ORISSA CO-OPERATIVE BANK LAT,BERHAMPUR	S.MOHAN PRASAD PATRO VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) /0000023/2023
136	D-WA/37310/2024 WA/2399/2024	MADHUSMITA HEMBRAM VS	PRAJIT KUMAR PRADHAN VS	// ()

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137	D-WA/37723/2024 WA/2400/2024	STATE OF ORISSA JAYANTI SETH VS BILASINI SETHI	ABINASH ROUTRAY VS	// // 0 //
138	D-WA/37985/2024 WA/2401/2024	STATE OF ODISHA VS AJIT KUMAR DE	BIPLAB MOHANTY,A.G.A VS	// 0 //
139	D-WA/34622/2024 WA/2402/2024	BHUBANESWAR DEVLOPMENT AUTHORITY,BBSR VS M.ABHISEK	DAYANANDA MOHAPATRA VS	// 0 //
140	D-WA/37918/2024 WA/2403/2024	STATE OF ODISHA VS BABARAO HIMIRIKA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
141	D-WA/37910/2024 WA/2404/2024	STATE OF ODISHA VS JHALAK RANI MISHRA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
142	D-WA/38096/2024 WA/2405/2024	SUDHIR KUMAR PANDA VS STATE OF ODISHA	MOHAN CHARAN JENA VS	// 0 //
143	D-WP(C)/36267/2024 WP(C)/21936/2024	CHINMAYEE NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
144	D-WP(C)/35741/2024 WP(C)/21937/2024	KUMUDA CHANDRA PRADHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
145	D-WP(C)/36515/2024 WP(C)/21938/2024	UDAYANATH BEHERA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
146	D-WP(C)/36527/2024 WP(C)/21939/2024	PRATAP JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
147	D-WP(C)/36530/2024 WP(C)/21940/2024	RINA RANI SAMAL @ RINA RANI BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //

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148	D-WP(C)/32646/2024 WP(C)/21941/2024	DUSMANTA NAYAK VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
149	D-WP(C)/36546/2024 WP(C)/21942/2024	SWARNALATA MUDULI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
150	D-WP(C)/36838/2024 WP(C)/21943/2024	NILAMANI PATRA VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //
151	D-WP(C)/36840/2024 WP(C)/21944/2024	RAMAKANTA SAHOO VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
152	D-WP(C)/37186/2024 WP(C)/21945/2024	BABA CHANDRA TRIPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
153	D-WP(C)/35818/2024 WP(C)/21946/2024	BIJAYA KUMAR PADHAN VS STATE OF ODISHA	UDIT RANJAN JENA VS	// 0 //
154	D-WP(C)/36845/2024 WP(C)/21947/2024	SIBA SANKAR MURMU VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //
155	D-WP(C)/35887/2024 WP(C)/21948/2024	MAGETA PALEI VS JOINT COMNR, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	SARADA PRASAD DASH VS	// 0 //
156	D-WP(C)/36770/2024 WP(C)/21949/2024	JYOTIRAJ PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
157	D-WP(C)/36879/2024 WP(C)/21950/2024	DHANESWAR LAHARA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
158	D-WP(C)/37278/2024 WP(C)/21951/2024	ARDHENDU SHEKHAR RATH VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
159	D-WP(C)/37353/2024	RASID KHAN	BANSHIDHAR SATAPATHY	//

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	WP(C)/21952/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/37355/2024 WP(C)/21953/2024	KANHU CHARAN MISHRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
161	D-WP(C)/36848/2024 WP(C)/21954/2024	ARATI DEY VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
162	D-WP(C)/36876/2024 WP(C)/21955/2024	GOPI RANJAN NANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
163	D-WP(C)/36604/2024 WP(C)/21956/2024	NIRANJAN PATRA VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //
164	D-WP(C)/34899/2024 WP(C)/21957/2024	RABINDRANATH BISOYI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
165	D-WP(C)/37386/2024 WP(C)/21958/2024	BIJAY KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
166	D-WP(C)/35159/2024 WP(C)/21959/2024	MANASWITA LENKA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
167	D-WP(C)/37054/2024 WP(C)/21960/2024	R.K.ASSOCIATES, ANGUL VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
168	D-WP(C)/36862/2024 WP(C)/21961/2024	KUMUDINI PATRO VS ADDITIONALCOMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION , BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
169	D-WP(C)/36806/2024 WP(C)/21962/2024	M/S. TRIBHUVAN CARRIER PVT. LTD, JHARKHAND VS UNION OF INDIA	S.SATYAKAM VS	// 0 //
170	D-WP(C)/36731/2024 WP(C)/21963/2024	JAGANNATH NAYAK VS	SUDHIR KUMAR MALLICK VS	// 0

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171	D-WP(C)/37508/2024 WP(C)/21964/2024	STATE OF ODISHA CATHOLIC CORPORATION, CUTTACK/BBSR DIOSES, KANDHAMAL VS	SUJATA JENA VS	// // 0
172	D-WP(C)/36732/2024 WP(C)/21965/2024	STATE OF ODISHA GURUDAS SOURA VS	ABHILASH MISHRA VS	// // 0
173	D-WP(C)/37148/2024 WP(C)/21966/2024	STATE OF ODISHA D.BASUDEV @ DUBADA BASUDEV VS	BIJAY KUMAR BEHERA VS	// // 0
174	D-WP(C)/36842/2024 WP(C)/21967/2024	STATE OF ODISHA DINESH KUMAR PALLAI VS	SWOYAM PRABHU JENA VS	// // 0
175	D-WP(C)/36748/2024 WP(C)/21968/2024	STATE OF ODISHA PADMA CHARAN BARIK VS	SUBHASREE MOHANTY VS	// // 0
176	D-WP(C)/37130/2024 WP(C)/21969/2024	STATE OF ODISHA SIVANAND EDUCATIONAL TRUST FOR SOCIAL ADVANCEMENT, ANGUL VS	SASWAT KUMAR ACHARYA VS	// // 0
177	D-WP(C)/37302/2024 WP(C)/21970/2024	STATE OF ODISHA NIKITA RANI DHARUA VS	ADITYA MISHRA VS	// // 0
178	D-WP(C)/37187/2024 WP(C)/21971/2024	UNION OF INDIA SUNIL KUMAR SINHA VS	DHANESWAR BEHERA VS	// // 0
179	D-WP(C)/37742/2024 WP(C)/21972/2024	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	KRISHNA CHANDRA SAHU VS	// // 0
180	D-WP(C)/37652/2024 WP(C)/21973/2024	STATE OF ODISHA BARUN KARUAN VS	SUKANTA KUMAR DALAI VS	// // 0
181	D-WP(C)/37164/2024 WP(C)/21974/2024	STATE OF ODISHA SNIGDHARANI BEHERA VS	RANJIT MOHANTY VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/37189/2024 WP(C)/21975/2024	MALAYA RANJAN BARIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
183	D-WP(C)/37650/2024 WP(C)/21976/2024	LALJHURU HARIJAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
184	D-WP(C)/37482/2024 WP(C)/21977/2024	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	MADHUSMITA KANUNGO VS	// 0 //
185	D-WP(C)/37168/2024 WP(C)/21978/2024	BISWARANJAN ACHARYA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
186	D-WP(C)/37332/2024 WP(C)/21979/2024	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
187	D-WP(C)/37745/2024 WP(C)/21980/2024	SURESH SAHU VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
188	D-WP(C)/37224/2024 WP(C)/21981/2024	RABIN KUMBHAR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
189	D-WP(C)/37566/2024 WP(C)/21982/2024	DILLIP KUMAR NAYAK,(M/S NAYAK ASSOCIATES) VS THE GENERAL MANAGER, DISTRICT INDUSTRIES CENTRE, SUNDERGARH	VS	// 0 //
190	D-WP(C)/37759/2024 WP(C)/21983/2024	BIGHNARAJ KAR VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
191	D-WP(C)/37169/2024 WP(C)/21984/2024	SUDHIR KUMAR JENA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
192	D-WP(C)/37533/2024 WP(C)/21985/2024	BRAMHANANDA SRICHANDAN VS STATE OF ODISHA	DIBYAJYOTI SWAIN VS	// 0 //
193	D-WP(C)/35381/2024	ANITA DEY	UMA CHARAN MISHRA	//

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	WP(C)/21986/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/37760/2024 WP(C)/21987/2024	SATYANARAYAN SARANGI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
195	D-WP(C)/37751/2024 WP(C)/21988/2024	TEJ NARAYAN ORAM VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
196	D-WP(C)/37682/2024 WP(C)/21989/2024	NAURITA SAMAL VS UTKAL GRAMEEN BANK, BOLANGIR	PRASANNA KUMAR SAMANTARA VS	// 0 //
197	D-WP(C)/37569/2024 WP(C)/21990/2024	RAMESH CHANDRA ROUT VS UNION OF INDIA	RAMESH CHANDRA NAYAK VS	// 0 //
198	D-WP(C)/37720/2024 WP(C)/21991/2024	M/S. HABITAT MICRO BUILD INDIA HOUSING FINANCE CO. PVT. LTD. VS M/S. SAMBANDH FINSERVE PVT. LTD.	SARADA P. SARANAGI VS	// 0 //
199	D-WP(C)/37766/2024 WP(C)/21992/2024	SASMITA MOHANTY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
200	D-WP(C)/37724/2024 WP(C)/21993/2024	M/S. HABITAT MICRO BUILD INDIA HOUSING FINANCE CO. PVT. LTD. VS M/S. SAMBANDH FINSERVE PVT. LTD.	SARADA PRASANNA SARANGI VS	// 0 //
201	D-WP(C)/37727/2024 WP(C)/21994/2024	M/S. HABITAT MICRO BUILD INDIA HOUSING FINANCE CO. PVT. LTD. VS SAMBANDH FINSERVE PVT. LTD.	SARADA PRASANNA SARANGI VS	// 0 //
202	D-WP(C)/33752/2024 WP(C)/21995/2024	TILOTTAMA MOHANTY VS STATE OF ORISSA	ABANI KANTA DASH VS	// 0 //
203	D-WP(C)/37627/2024 WP(C)/21996/2024	DR. ANIL KUMAR MOHAPATRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
204	D-WP(C)/37764/2024 WP(C)/21997/2024	AJAY KUMAR CHAND VS	BANSHIDHAR SATAPATHY VS	// 0

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205	D-WP(C)/35915/2024 WP(C)/21998/2024	STATE OF ODISHA NARENDRANATH NAYAK VS	SWAPNIL ROY VS	// // ()
206	D-WP(C)/37282/2024 WP(C)/21999/2024	STATE OF ODISHA SUBHENDU KUMAR PRADHAN VS	PRAJIT KUMAR PRADHAN VS	// // ()
207	D-WP(C)/36749/2024 WP(C)/22000/2024	STATE OF ODISHA PRATIMA SETHY VS	SUBHASREE MOHANTY VS	// // ()
208	D-WP(C)/38224/2024 WP(C)/22001/2024	STATE OF ODISHA RANJAN KUMAR JENA VS	SIDHARTHA DAS VS	// // ()
209	D-WP(C)/36723/2024 WP(C)/22002/2024	STATE OF ODISHA JAGANNATH ROUT VS	GEETA RANI MALLICK VS	// // ()
210	D-WP(C)/36728/2024 WP(C)/22003/2024	STATE OF ODISHA CHANDRABHANU PATRA VS	RUDRA NARAYAN PARIJA VS	// // ()
211	D-WP(C)/37179/2024 WP(C)/22004/2024	STATE OF ODISHA SUSANT KUMAR SAHOO VS	DHANESWAR BEHERA VS	// // ()
212	D-WP(C)/37603/2024 WP(C)/22005/2024	STATE OF ODISHA LINGARAJ BEHERA VS	CHANDRAKANTA NAYAK VS	// // ()
213	D-WP(C)/31550/2024 WP(C)/22006/2024	STATE OF ODISHA MILAN CHULI @ MOHANTY VS	BISWAJIT NAYAK VS	// // ()
214	D-WP(C)/36729/2024 WP(C)/22007/2024	UTKAL MOHANTY DHANESWAR SAHOO VS	SUDHIR KUMAR MALLICK VS	// // ()
215	D-WP(C)/37185/2024 WP(C)/22008/2024	STATE OF ODISHA URMILA KAR VS	DHANESWAR BEHERA VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/32550/2024 WP(C)/22009/2024	BISHNU NARAYAN RATH VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
217	D-WP(C)/36846/2024 WP(C)/22010/2024	DINABANDHU MUNDA VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //
218	D-WP(C)/37193/2024 WP(C)/22011/2024	VINOD KUMAR SAHU @ SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
219	D-WP(C)/33930/2024 WP(C)/22012/2024	PRAHALLADA PANIGRAHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
220	D-WP(C)/32917/2024 WP(C)/22013/2024	M/S BIZZARE ISPAT(P) LTD.,KHURDA VS COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , CUTTACK	KARTIK KURMY VS	// 0 //
221	D-WP(C)/33209/2024 WP(C)/22014/2024	PRASANNA KUMAR DASH VS STATE OF ODISHA	AKHYAYA KUMAR MISRA VS	// 0 //
222	D-WP(C)/38121/2024 WP(C)/22015/2024	DUSMANTA JENA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
223	D-WP(C)/33473/2024 WP(C)/22016/2024	PARADIP PORT AUTHORITY, PARADIP PORT TRUST VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	// 0 //
224	D-WP(C)/38075/2024 WP(C)/22017/2024	PINKI NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
225	D-WP(C)/37517/2024 WP(C)/22018/2024	SYAMAL KUMAR DIGAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
226	D-WP(C)/34296/2024 WP(C)/22019/2024	PARAMANANDA ROUL VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
227	D-WP(C)/37195/2024	BISWAMITRA SUNA	DHANESWAR BEHERA	//

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	WP(C)/22020/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/34916/2024 WP(C)/22021/2024	SUNIL KUMAR DAS VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
229	D-WP(C)/37791/2024 WP(C)/22022/2024	SAI MEDICAL COLLEGE OF NURSING AND PARAMEDICAL STUDIES , KEONJHAR. VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
230	D-WP(C)/37858/2024 WP(C)/22023/2024	BANSIDHAR PRADHAN VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
231	D-WP(C)/37227/2024 WP(C)/22024/2024	PABITRA MOHAN DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
232	D-WP(C)/34926/2024 WP(C)/22025/2024	KUSHASAN BISWAL VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
233	D-WP(C)/33605/2024 WP(C)/22026/2024	BANSIDHAR MALIK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
234	D-WP(C)/34930/2024 WP(C)/22027/2024	INDRAMANI BISWAL VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
235	D-WP(C)/36977/2024 WP(C)/22028/2024	BIJAY KUMAR LENKA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
236	D-WP(C)/37233/2024 WP(C)/22029/2024	KEDARNATH PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
237	D-WP(C)/33108/2024 WP(C)/22030/2024	ASHUTOSH PANDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
238	D-WP(C)/33641/2024 WP(C)/22031/2024	AMIT KUMAR JAIN VS	PRATYUSHA NAIDU VS	// 0

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239	D-WP(C)/36982/2024 WP(C)/22032/2024	UNION OF INDIA PRAMOD KUMAR MISHRA VS STATE OF ODISHA	BANABIHARI RAY VS	// // 0 //
240	D-WP(C)/34936/2024 WP(C)/22033/2024	SAMIR KUMAR SAHOO VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
241	D-WP(C)/37236/2024 WP(C)/22034/2024	PRASANA KUMAR SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
242	D-WP(C)/33783/2024 WP(C)/22035/2024	KESHAB CHANDRA PANDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
243	D-WP(C)/37237/2024 WP(C)/22036/2024	TRIPURARI NAIK VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
244	D-WP(C)/33701/2024 WP(C)/22037/2024	DEEPAK KUMAR PRADHAN VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
245	D-WP(C)/34949/2024 WP(C)/22038/2024	SIBARAM MISHRA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
246	D-WP(C)/34583/2024 WP(C)/22039/2024	JEEBAN RANJAN RAJ VS PLABITA SARAF	BHABANI SHANKAR DASPARIDA VS	// 0 //
247	D-WP(C)/36890/2024 WP(C)/22040/2024	ALOK KUMAR BANDHA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
248	D-WP(C)/34080/2024 WP(C)/22041/2024	NANDI PRADHAN VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
249	D-WP(C)/37518/2024 WP(C)/22042/2024	ZAFAR SAYEED AHMED VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //

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250	D-WP(C)/33474/2024 WP(C)/22043/2024	PRAKASH KUMAR RATHA VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	// 0 //
251	D-WP(C)/37243/2024 WP(C)/22044/2024	BANCHHANIDHI PUROHIT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
252	D-WP(C)/36261/2024 WP(C)/22045/2024	AJIT KUMAR TULA @ TULO VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
253	D-WP(C)/37519/2024 WP(C)/22046/2024	RABINDRA KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
254	D-WP(C)/37323/2024 WP(C)/22047/2024	SANTOSH KUMAR PATEL VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
255	D-WP(C)/35465/2024 WP(C)/22048/2024	ANITA DEY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
256	D-WP(C)/37324/2024 WP(C)/22049/2024	LAXMI NARAYAN NAYAK VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
257	D-WP(C)/33924/2024 WP(C)/22050/2024	BAIKUNTHANATH SATHUA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
258	D-WP(C)/33475/2024 WP(C)/22051/2024	KAUSHIKA PANIGRAHI VS PRINCIPAL SECRETARY DEPTT. OF HOUSING AND URBAN DEVELOPMENT, ODISHA	DILIP KUMAR SAHU VS	// 0 //
259	D-WP(C)/37860/2024 WP(C)/22052/2024	PRABHAT KUMAR PRADHAN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
260	D-WP(C)/38347/2024 WP(C)/22053/2024	KABIRAJ NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
261	D-WP(C)/36959/2024	M/S NUTAN STEELEX	PRAKASH KUMAR JENA	//

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	WP(C)/22054/2024	VS JOINT COMMISSIONER OF STATE TAX,(APPEAL) TERRITORIAL RANGE , CUTTACK	VS	0 //
262	D-WP(C)/37628/2024 WP(C)/22055/2024	YASIN KHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
263	D-WP(C)/37489/2024 WP(C)/22056/2024	JUDHISTIR CHHANCHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
264	D-WP(C)/35923/2024 WP(C)/22057/2024	PRADEEP KUMAR BARDHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
265	D-WP(C)/37238/2024 WP(C)/22058/2024	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
266	D-WP(C)/36979/2024 WP(C)/22059/2024	ALEKHA PRASAD SAHOO VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
267	D-WP(C)/36707/2024 WP(C)/22060/2024	DHARITRI NAYAK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
268	D-WP(C)/37506/2024 WP(C)/22061/2024	SATYANARAYAN NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
269	D-WP(C)/37633/2024 WP(C)/22062/2024	JAGANNATH DAKUA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
270	D-WP(C)/37322/2024 WP(C)/22063/2024	LOKNATH DASH VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
271	D-WP(C)/38370/2024 WP(C)/22064/2024	VANIK EDUCATION PVT. LTD., BBSR VS ODISHA STATE ROAD TRANSPORT CORPORATION (OSRTC), BBSR	DEBAKANTA MOHANTY VS	// 0 //
272	D-WP(C)/36708/2024 WP(C)/22065/2024	RAM PRAKASH NAIK VS	TIRTH KUMAR SAHU VS	// 0

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273	D-WP(C)/38300/2024 WP(C)/22066/2024	STATE OF ODISHA SAROJ BARIK VS	JAYDEEP PAL VS	// // ()
274	D-WP(C)/37667/2024 WP(C)/22067/2024	STATE OF ODISHA DEEPANJALI @ DIPANJALI SAHOO @ SAHU @ BEHERA VS	KIRTAN DANG VS	// // ()
275	D-WP(C)/36713/2024 WP(C)/22068/2024	STATE OF ODISHA M/S UDALA REGIONAL COOPERATIVE MARKETING SOCIETY LTD, MAYURBHANJ VS	UPASANA BAL VS	// // ()
276	D-WP(C)/38305/2024 WP(C)/22069/2024	THE JOINT COMNR OF STATE TAX (APPEAL), TERRITORIAL RANGE, BALASORE SUDARSAN SAHOO VS	JAYDEEP PAL VS	// // ()
277	D-WP(C)/37717/2024 WP(C)/22070/2024	STATE OF ODISHA ABANI KANTA PATTANAYAK VS	SAROJA KANTA SAMAL VS	// // ()
278	D-WP(C)/36716/2024 WP(C)/22071/2024	HEADS OF DEPTT. BUILDING,BBSR,KHURDA M/S. BETNATI REGIONAL COOPERATIVE MARKETING SOCIETY LTD, MAYURBHANJ VS	UPASANA BAL VS	// // ()
279	D-WP(C)/37866/2024 WP(C)/22072/2024	THE ADDL. COMMNR OF STATE TAX (APPEAL), BALASORE URMILA BEHERA VS	SUBHASREE MOHANTY VS	// // ()
280	D-WP(C)/38308/2024 WP(C)/22073/2024	CHIEF GENERAL MANAGER, INDIAN OIL CORPORATION LTD, BBSR SURYAKANTA BOSE VS	JAYDEEP PAL VS	// // ()
281	D-WP(C)/37873/2024 WP(C)/22074/2024	STATE OF ODISHA BISWASA KESHARI NANDA VS	SANDEEP RATH VS	// // ()
282	D-WP(C)/37714/2024 WP(C)/22075/2024	STATE BANK OF INDIA, CUTTACK PRAFULLA KUMAR PRADHAN VS	SAROJA KANTA SAMAL VS	// // ()
283	D-WP(C)/36721/2024 WP(C)/22076/2024	STATE OF ODISHA SUDARSAN PRUSTY VS	RUDRA NARAYAN PARIJA VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/38311/2024 WP(C)/22077/2024	PURNA CHANDRA ROY VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
285	D-WP(C)/37740/2024 WP(C)/22078/2024	DR.JAGADISH PRASAD DAS VS STATE OF ODISHA	DEBA PRASAD DAS VS	// 0 //
286	D-WP(C)/38338/2024 WP(C)/22079/2024	RAJIBLOCHAN GOUDA VS COLLECTOR OF DISTRICT MALKANGIRI	JYOTSNA RANI TRIPATHY VS	// 0 //
287	D-WP(C)/37875/2024 WP(C)/22080/2024	MD AZHARUDDIN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
288	D-WP(C)/37994/2024 WP(C)/22081/2024	PREMCHAND MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
289	D-WP(C)/37892/2024 WP(C)/22082/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITE, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
290	D-WP(C)/38147/2024 WP(C)/22083/2024	PARTHA PRATIMA PANI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
291	D-WP(C)/37893/2024 WP(C)/22084/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
292	D-WP(C)/38419/2024 WP(C)/22085/2024	PRAVAT KUMAR DAS VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
293	D-WP(C)/37732/2024 WP(C)/22086/2024	SNEHALATA KANUNGO @ PATTNAIK VS PRAFULLA KUMARI KANUNGO	GOPINATH MISHRA VS	// 0 //
294	D-WP(C)/37797/2024 WP(C)/22087/2024	DURYODHAN JENA VS LAND REFORMS COMMNR CUM COMM, CONSOLIDATION AND SETTLEMENT, CUTTACK	AMIT PRASAD BOSE VS	// 0 //
295	D-WP(C)/37878/2024	SAROJ NATH SHARMA	BRAJA MOHAN SARANGI	//

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	WP(C)/22088/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/37758/2024 WP(C)/22089/2024	ARNADATA FOODS PVT. LTD., KHURDA VS OMBUDSMAN-I , OERC, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
297	D-WP(C)/37880/2024 WP(C)/22090/2024	SUSANTA PRASAD BHUE VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
298	D-WP(C)/37978/2024 WP(C)/22091/2024	DILIP KUJUR VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
299	D-WP(C)/33477/2024 WP(C)/22092/2024	BRUNDABANA PADHI VS STATE OF ORISSA	SWAPNIL ROY VS	// 0 //
300	D-WP(C)/37887/2024 WP(C)/22093/2024	RAJENDRA KUMAR SAHA VS THE TRANSPORT COMMISSIONER CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
301	D-WP(C)/38142/2024 WP(C)/22094/2024	GOUTAM NAYAK VS REGIONAL MANAGER, RBI, BBSR	SITANSU MOHAN SINGH VS	// 0 //
302	D-WP(C)/37889/2024 WP(C)/22095/2024	RAJENDRA KUMAR SAHA VS THE TRANSPORT COMMISSIONER CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
303	D-WP(C)/37464/2024 WP(C)/22096/2024	RAVINDRANATH TRIPATHY VS STATE OF ODISHA	MERUSAGAR SAMANTRAY VS	// 0 //
304	D-WP(C)/35890/2024 WP(C)/22097/2024	SUSAMA PALEI VS JOINT COMNR, SETTLEMENT AND CONSOLIDATION, GANJAM	SARADA PRASAD DASH VS	// 0 //
305	D-WP(C)/37890/2024 WP(C)/22098/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
306	D-WP(C)/38247/2024 WP(C)/22099/2024	DISTRICT YOUNG LAWYERS FORUM, PURI VS	SUSANTA KUMAR BARAL VS	// 0

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307	D-WP(C)/38055/2024 WP(C)/22100/2024	STATE OF ODISHA KISHAN CHANDRA SAHU VS	SITANSU MOHAN SINGH VS	// // ()
308	D-WP(C)/38058/2024 WP(C)/22101/2024	STATE OF ODISHA SUBASIS DAS VS	SITANSU MOHAN SINGH VS	// // ()
309	D-WP(C)/37907/2024 WP(C)/22102/2024	STATE OF ORISSA SHAKTI W.S.H.G., BAUSABANIA, BALASORE VS	PABITRA KUMAR DUTTA VS	// // ()
310	D-WP(C)/37894/2024 WP(C)/22103/2024	STATE OF ODISHA SASHIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // ()
311	D-WP(C)/38056/2024 WP(C)/22104/2024	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK TRINATH PRASAD DAS VS	SITANSU MOHAN SINGH VS	// // ()
312	D-WP(C)/34900/2024 WP(C)/22105/2024	STATE OF ORISSA RAJALAXMI MISHRA VS	SAMEER KUMAR DAS VS	// // ()
313	D-WP(C)/37896/2024 WP(C)/22106/2024	STATE OF ODISHA SASHIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // ()
314	D-WP(C)/38057/2024 WP(C)/22107/2024	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK JHARANA KUANAR VS	SITANSU MOHAN SINGH VS	// // ()
315	D-WP(C)/37897/2024 WP(C)/22108/2024	STATE OF ODISHA SASHIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // ()
316	D-WP(C)/38033/2024 WP(C)/22109/2024	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK KRUPASINDHU PATRA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
317	D-WP(C)/38059/2024 WP(C)/22110/2024	STATE OF ODISHA BIJAY KUMAR MAHAPATRA VS	SITANSU MOHAN SINGH VS	// // ()
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318	D-WP(C)/37900/2024 WP(C)/22111/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// () //
319	D-WP(C)/38329/2024 WP(C)/22112/2024	SABYASACHI DUTT VS MADHUSUDAN LAW UNIVERSITY	SHUVRA MOHAPATRA VS	// () //
320	D-ABLAPL/26421/2024 ABLAPL/9652/2024	SAUKAT KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /522 /2024 () //
321	D-ABLAPL/25080/2024 ABLAPL/9653/2024	TUNA SAHOO VS STATE OF ODISHA	SASANKA SEKHAR SATAPATHY VS	KANIHA /274 /2024 () //
322	D-ABLAPL/26422/2024 ABLAPL/9654/2024	SARWAR KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /522 /2024 () //
323	D-ABLAPL/26437/2024 ABLAPL/9655/2024	NEPAL PANDEY VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	AMBABHONA /115 /2015 () //
324	D-ABLAPL/26446/2024 ABLAPL/9656/2024	BAGADI RAMAKRISHNA @ R.K BAGADI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	JUJUMURA /127 /2024 () //
325	D-ABLAPL/26425/2024 ABLAPL/9657/2024	ABHIJIT MAHALIK VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BINJHARPUR /449 /2024 () //
326	D-ABLAPL/26447/2024 ABLAPL/9658/2024	SIBA JENA @ SHIBA PRASAD JENA VS STATE OF ODISHA	ANITA SAHOO VS	FATEGARH /208 /2024 () //
327	D-ABLAPL/25763/2024 ABLAPL/9659/2024	BIJAYA KUAMR SHARMA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	LEPHRIPADA /58 /2024 () //
328	D-ABLAPL/26449/2024 ABLAPL/9660/2024	MANJU GOCHHI @ MANJULATA GOCHHI VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /201 /2024 () //
329	D-ABLAPL/25873/2024	DURYODHAN SAHU	PRADEEP KUMAR DAS	NANDIPADA /52 /2007

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	ABLAPL/9661/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/26455/2024 ABLAPL/9662/2024	MANI MAHESH KAPILA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MAHILA PS SAMBALPUR /56 /2024 () //
331	D-ABLAPL/26457/2024 ABLAPL/9663/2024	DURYADHAN MAHAPATRA @ DURYODHAN MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /97 /2022 () //
332	D-ABLAPL/26458/2024 ABLAPL/9664/2024	RAM SAGARIYA @ RAM HARIJAN @ SAGARIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANDI /103 /2021 () //
333	D-ABLAPL/26461/2024 ABLAPL/9665/2024	KANHU DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /504 /2024 () //
334	D-ABLAPL/26463/2024 ABLAPL/9666/2024	BAULA SENAPATI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	NIHALPRASAD /152 /2024 () //
335	D-ABLAPL/25665/2024 ABLAPL/9667/2024	KASINATH JENA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	GOP /242 /2024 () //
336	D-ABLAPL/26184/2024 ABLAPL/9668/2024	SHOVANA TAH @ JENA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	HATIBARI /110 /2024 () //
337	D-ABLAPL/24236/2024 ABLAPL/9669/2024	JHANSI @ JHANSI MOHANTY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK TOWN /219 /2024 () //
338	D-ABLAPL/26286/2024 ABLAPL/9670/2024	KUSHA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /214 /2024 () //
339	D-ABLAPL/26287/2024 ABLAPL/9671/2024	DHARMENDRA MOHAPATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /184 /2024 () //
340	D-ABLAPL/25013/2024 ABLAPL/9672/2024	ASHOK PRADHAN @ LIPUNA VS	SUSANTA KUMAR LENKA VS	Maitri Vihar PS /238 /2024 ()

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341	D-ABLAPL/26377/2024 ABLAPL/9673/2024	STATE OF ODISHA MICKY @ NILADRI BIHARI MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// UDALA /279 /2024 () //
342	D-ABLAPL/26117/2024 ABLAPL/9674/2024	STATE OF ODISHA RAJU HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /155 /2023 () //
343	D-ABLAPL/26137/2024 ABLAPL/9675/2024	STATE OF ODISHA BISHNU PRASAD JENA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	// AIR FIELD P.S. /189 /2024 () //
344	D-ABLAPL/26465/2024 ABLAPL/9676/2024	STATE OF ODISHA JAYDEVSINH ASHOKSINH JADEJA VS STATE OF ODISHA	SASIM AJITAV PATTNAIK VS	// S.P.(CID-CRL),CUTTACK /11 /2024 () //
345	D-ABLAPL/25303/2024 ABLAPL/9677/2024	STATE OF ODISHA NITYANANDA MOHAPATRA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// MAHAKALPARA /203 /2023 () //
346	D-ABLAPL/26468/2024 ABLAPL/9678/2024	STATE OF ODISHA RABI NARAYAN PATTANAYAK VS STATE OF ODISHA	PADMANAVA JENA VS	// / /0 () //
347	D-ABLAPL/26470/2024 ABLAPL/9679/2024	STATE OF ODISHA BADAL KUMAR JENA VS STATE OF ODISHA	PADMANAVA JENA VS	// / /0 () //
348	D-ABLAPL/26472/2024 ABLAPL/9680/2024	STATE OF ODISHA JASMAN @ NILU PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// PIPLI /229 /2024 () //
349	D-ABLAPL/26493/2024 ABLAPL/9681/2024	STATE OF ODISHA SUDHANSU @ SUBHRANSU SEKHAR MOHAPATRA VS STATE OF ODISHA	GOREKHANATH DAS VS	// PIPLI /282 /2024 () //
350	D-ABLAPL/25840/2024 ABLAPL/9682/2024	STATE OF ODISHA PRADEEP KUMAR NAYAK VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	// BIRMITRAPUR /227 /2024 () //
351	D-ABLAPL/26141/2024 ABLAPL/9683/2024	STATE OF ODISHA RAJESH PRADHAN @ LIPU PRADHAN VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	// CHANDANPUR /142 /2024 () //

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352	D-ABLAPL/26207/2024 ABLAPL/9684/2024	CHANDRAKANTA BHOLA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /279 /2024 () //
353	D-ABLAPL/26281/2024 ABLAPL/9685/2024	JAGATANANDA PADHI @ PADHEE VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	KUMBHARAPARA /242 /2024 () //
354	D-ABLAPL/26319/2024 ABLAPL/9686/2024	SANU NAHAK @ SANADA NAYAK VS STATE OF ODISHA	ANITA SAHOO VS	NAYAGARH SADAR /193 /2024 () //
355	D-ABLAPL/26503/2024 ABLAPL/9687/2024	JAGATMATA SAHOO VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /285 /2024 () //
356	D-ABLAPL/25748/2024 ABLAPL/9688/2024	KALPATARU KARA VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	BHEDEN /240 /2024 () //
357	D-ABLAPL/26515/2024 ABLAPL/9689/2024	SAHADEB SAMAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000227/2023
358	D-ABLAPL/25751/2024 ABLAPL/9690/2024	KALPATARU KARA VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	BHEDEN /239 /2024 () //
359	D-ABLAPL/26518/2024 ABLAPL/9691/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /180 /2024 () //
360	D-ABLAPL/26251/2024 ABLAPL/9692/2024	SEKH SUNIL VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /158 /2024 () //
361	D-ABLAPL/26516/2024 ABLAPL/9693/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /464 /2024 () //
362	D-ABLAPL/26292/2024 ABLAPL/9694/2024	BISWAJIT SAMANTARA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	/ /0 () //
363	D-ABLAPL/26517/2024	MANOJ SUNA	PRASANTA KUMAR ROUTRAY	ATTABIRA /297 /2024

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	ABLAPL/9695/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/26524/2024 ABLAPL/9696/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /179 /2024 () //
365	D-ABLAPL/26305/2024 ABLAPL/9697/2024	SALIM KHAN @ GORA BABU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
366	D-ABLAPL/26546/2024 ABLAPL/9698/2024	INDRAJIT KUMAR GUPTA @ RANJIT VS STATE OF ODISHA	SURESH KUMAR JENA VS	/ /0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000248/2024
367	D-ABLAPL/26333/2024 ABLAPL/9699/2024	RAGHUNATH SAHU VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	BADAGODA P.S. /559 /2024 () //
368	D-ABLAPL/26525/2024 ABLAPL/9700/2024	HARISH CHANDRA ROUT @BABU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000216/2024
369	D-ABLAPL/26358/2024 ABLAPL/9701/2024	SURESH MANDI VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /69 /2024 () //
370	D-ABLAPL/26364/2024 ABLAPL/9702/2024	DEBENDRA BHOI VS STATE OF ODISHA	SATYABRATA MOHANTY VS	CHANDANPUR /203 /2024 () //
371	D-ABLAPL/26557/2024 ABLAPL/9703/2024	BHIMASEN DEHURI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDAKA P.S. /245 /2024 () //
372	D-ABLAPL/26534/2024 ABLAPL/9704/2024	TAPAN KUMAR BAISAKHA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /36 /2009 () //
373	D-ABLAPL/26562/2024 ABLAPL/9705/2024	BHIMASEN DEHURI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDAKA P.S. /220 /2024 () //
374	D-ABLAPL/26573/2024 ABLAPL/9706/2024	BIJAY MALLICK VS	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /386 /2024 ()

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375	D-ABLAPL/26214/2024 ABLAPL/9707/2024	STATE OF ODISHA JAYARANJAN KAR VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// / /0 ()
376	D-ABLAPL/26537/2024 ABLAPL/9708/2024	MANOJ KUMAR BEHERA @ BANTI @ MANOJ BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /227 /2024 () //
377	D-ABLAPL/26370/2024 ABLAPL/9709/2024	SANTOSH KUMAR RATLAVAT @ RATLAVAT SANTOSH KUMAR VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	JANKIA P.S. /73 /2024 () //
378	D-ABLAPL/26585/2024 ABLAPL/9710/2024	BIMAN BIHARI SATAPATHY VS STATE OF ODISHA	PRANAYA SWAIN VS	BARBIL /241 /2024 () //
379	D-ABLAPL/25260/2024 ABLAPL/9711/2024	JAYANTA GIRI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BALIAPAL /161 /2024 () //
380	D-ABLAPL/26384/2024 ABLAPL/9712/2024	GANGADHARA @ GANGA GOUDA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	K.NUAGAON /248 /2024 () //
381	D-ABLAPL/26367/2024 ABLAPL/9713/2024	TARANUM NISHA BIBI VS STATE OF ODISHA	LAXMAN PRADHAN VS	JAGATSINGPUR /804 /2024 () //
382	D-ABLAPL/25823/2024 ABLAPL/9714/2024	DANARA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOLANGIR SADAR /148 /2019 () //
383	D-ABLAPL/26386/2024 ABLAPL/9715/2024	GOKUL BEHERA VS STATE OF ODISHA	GOKULA NANDA SAHU VS	BUDEN /48 /2024 () //
384	D-ABLAPL/26389/2024 ABLAPL/9716/2024	SRIKANTA ROUT@AMULI NAYAK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	KHANDAPARA /175 /2023 () //
385	D-ABLAPL/25858/2024 ABLAPL/9717/2024	KUNJABIHARI MALLIK @ KARTIKA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /237 /2024 () //

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386	D-ABLAPL/26532/2024 ABLAPL/9718/2024	AMIR KHAN VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	DHENKANAL SADAR /642 /2024 () //
387	D-ABLAPL/26397/2024 ABLAPL/9719/2024	JAGANNAT DAS@JAGA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	//0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000253/2024
388	D-ABLAPL/26317/2024 ABLAPL/9720/2024	AJAYA KUMAR BISWAL VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BANSADA /210 /2024 () //
389	D-ABLAPL/26506/2024 ABLAPL/9721/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /181 /2024 () //
390	D-ABLAPL/26543/2024 ABLAPL/9722/2024	DEEPAK PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /57 /2024 () //
391	D-ABLAPL/26507/2024 ABLAPL/9723/2024	SUDAM MAHANA@MAHARANA VS STATE OF ODISHA	SAMBIT SAMAL VS	TELKOI /247 /2024 () //
392	D-ABLAPL/26363/2024 ABLAPL/9724/2024	NITYANANDA SETHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /113 /2024 () //
393	D-ABLAPL/26569/2024 ABLAPL/9725/2024	BHIMASEN DEHURI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDAKA P.S. /22 /2024 () //
394	D-ABLAPL/26508/2024 ABLAPL/9726/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /461 /2024 () //
395	D-ABLAPL/26510/2024 ABLAPL/9727/2024	BAPI JENA @ANIL KUMAR JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SINGLA /149 /2024 () //
396	D-ABLAPL/26619/2024 ABLAPL/9728/2024	SARAT KUMAR SATPATHY VS STATE OF ODISHA	DEVASHIS PANDA VS	INFOVALLY UPD BHUBANESWAR /184 () //
397	D-ABLAPL/25539/2024	MITU DAS	SAPAN KUMAR LENKA	MANCHESWAR P.S. /354 /2024

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	ABLAPL/9729/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/26482/2024 ABLAPL/9730/2024	SANJAYA PARIDA @ NANDU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /177 /2024 () //
399	D-ABLAPL/25905/2024 ABLAPL/9731/2024	DURYODHAN NANDI VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	PATKURA /179 /2024 () //
400	D-ABLAPL/26031/2024 ABLAPL/9732/2024	SABITRI MANGARAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAGHAMARI /96 /2023 () //
401	D-ABLAPL/26520/2024 ABLAPL/9733/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /317 /2024 () //
402	D-ABLAPL/26301/2024 ABLAPL/9734/2024	DILIP KUMAR MOHANTY VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	ANANDAPUR /230 /2024 () //
403	D-ABLAPL/26444/2024 ABLAPL/9735/2024	RAMESH NAYAK @ RAMESH CHARAN NAYAK VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	LAHUNIPADA /173 /2024 () //
404	D-ABLAPL/26521/2024 ABLAPL/9736/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /463 /2024 () //
405	D-ABLAPL/26454/2024 ABLAPL/9737/2024	AMULYA MALIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	JENAPUR /191 /2024 () //
406	D-ABLAPL/26460/2024 ABLAPL/9738/2024	P. PRAFULLA REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KUMBHARAPARA /63 /2024 () //
407	D-ABLAPL/26624/2024 ABLAPL/9739/2024	BULLA @ PRADEEP @ PRAMOD KHATUA VS STATE OF ODISHA	VIVEKANANDA JENA VS	TIHIDI /255 /2016 () //